NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.09.2017 AT 10.30 AM

CP(IB) No.96/7/HDB//2017
VSS Projects Private Limited
Asset Advisory Services India Private Limited
VSS Projects Private Limited
7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
101. sahithi ochowenting behalf of Aggsthyashan	Advocate	9885569590	Galattu
T. Durya Satusti	selvati	9885347524	Qe

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Enclosed Order Sheet

Mr. Surya Satish, Learned Counsel for the petitioner and Ms. Sahithi Learned Counsel representing Shri Aagasthya Sarma, Learned Counsel for the Respondents were present.

Orders pronounced.

Member (T)

Member (J